

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**CP No. 97/2019 in
OA No. 4556/2018**

This the 11th day of October, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

1. Sangeeta Gautam
Aged about 43 years
D/o Roop Chand
R/o 191, 3rd Floor, Gautam Nagar, New Delhi-110049
Post : TGT (Special Educator)
Group-B
2. Monika Garg
Aged about 43 years
W/o Sh. Anil Kumar Garg
R/o 153, Hari Nagar, Ashram, New Delhi-110014
Post : TGT (Special Educator)
Group-B
3. Anju Gautam
Aged about 45 years
W/o Nitin Gautam
R/o 0/130, Gautam Nagar, New Delhi-110049
Post : TGT (Special Educator)
Group-B
4. Shikha Gupta
Aged about 31 years
D/o Sh. Dinesh Kumar Garg
R/o Gali No. 18, East Ram Nagar,
3rd Floor, Shahdara, Delhi-110032.
Post : TGT (Drawing Teacher)

Group-B

5. Naval Kishor Meena
 Aged about 31 years
 S/o Girraj Prasad Meena
 R/o V+P Ghoomana,
 Tehsil Sikrai District Dausa,
 Rajasthan-303502
 Post : Assistant Teacher(HI)

Group-B

...Petitioners

(through Sh. Anuj Aggarwal)

VERSUS

1. Ms. Anshu Prakash
 The Chief Secretary
 Govt. of NCT of Delhi
 Secretariat, IP Estate
 New Delhi-110002.

2. Sh. Surendra Kumar Kamra
 The Deputy Director (Admn.)
 Department of Social Welfare
 Govt. of NCT of Delhi
 GLNSSSD Complex, Delhi Gate
 New Delhi-110002.

... Respondents

(through Sh. Amit Yadav)

ORDER (Oral)

Hon'ble Mr. S.N. Terdal:

Learned counsel for the respondents submits that the orders passed by this Tribunal in the OA have been complied with.

Hence, the CP is closed. Notices issued to the respondents are discharged.

(A.K. Bishnoi)
Member (A)

(S.N.Terdal)
Member (J)

/ns/